

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)314(MB)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 31.07.2018

NAME OF THE PARTIES: SKM Steel Ltd

Vs

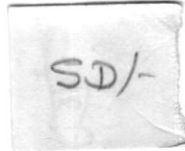
Jat Metal Pressing Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

ORDER

10. **C.P. (IB)-314(MB)/2018**

At request of the parties, list this matter on 14.8.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)